

(v)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.149 OF 2004

New Delhi, this the 20th day of January, 2004

HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Smt. Shanti Meena
Chief Booking Supervisor, Railway,
New Delhi.

.....Applicant
(By Advocate : Shri M.K. Singh)

Versus

1. General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Chief Commercial Manager (G)
Northern Railway, Baroda House,
New Delhi.
3. Chief Traffic Manager
D.R.M. Office,
New Delhi.
4. Divisional Railway Manager,
D.R.M. Office, Delhi Division,
New Delhi.
5. Station Manager,
New Delhi Railway Station,
Northern Railway,
New Delhi.
6. Sukhbir Singh,
Incharge, Booking Office,
Northern Railway, New Delhi Riy.
Station, New Delhi.

.....Respondents

ORDER (ORAL)

Learned counsel of the applicant seeks
permission to withdraw the present Original
Application, which is allowed.

The present OA is dismissed as withdrawn.

(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

/ravi/